

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 82 OF 2011

T.S.R.SUBRAMANIAN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T., intervention and c/delay
in filing counter affidavit)

WITH

W.P(C) NO. 234 of 2011

(With appln. for exemption from filing O.T. and office report)

Date: 11/09/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s)

Mr. K.K. Venugopal, Sr. Adv.
Ms. Menaka Guruswamy, Adv.
Mr. Ankur Talwar, Adv.
Ms. Raeesa Vakil, Adv.
Ms. Ashwati Balraj, Adv.
Mr. Manu Chaturvedi, Adv.
Mr. Nikhil Nayyar, Adv. (NP)

Dr. Ashok Dhamija, Adv.
Ms. Sonia Dhamija, Adv.
for Dr. Kailash Chand, Adv.

For Respondent(s)

Mr. Sapam Biswajit Meitei, Adv.
Mr. Kh. Nobin Singh, Adv.

Ms. Bina Madhavan, Adv.

Mr. Amit Kumar Singh, Adv.
for Mrs. K. Enatoli Sema, Adv.

Mr. Parth Tiwari, Adv.
for Ms. Pragati Neekhara, Adv.

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Mr. R. Rakesh Sharma, Adv.
for Mr. B. Balaji, Adv.

Mr. Ashok Panigrahi, Adv.
Mr. Surajit Bhaduri, Adv.
Mr. Santosh Kumar, Adv.

Mr. Paras Kuhad, ASG
Mr. J.S. Attri, Sr. Adv. (NP)
Ms. Asha G. Nair, Adv.
Ms. Sadhana Sandhu, Adv. (NP)
Mr. Shailendra Saini, Adv.
Mr. M. Khairati, Adv.

Ms. Priyanka Bharihoke, Adv.
for Mr. D.S. Mahra, Adv.

Ms. Nandini Gupta, Adv.
for Ms. Hemantika Wahi, Adv.

Mr. Anil Kr. Jha, Adv.
Ms. Priyanka Tyagi, Adv.

Mr. Ravi P. Mehrotra, Adv.
Mr. Vibhu Tiwari, Adv.
Mr. Abhinav Malik, Adv.

Mr. Ranjan Mukherjee, Adv.
Mr. Subhro Sanyal, Adv.

Mr. A. Mariarputham, Adv. General (NP)
Mrs. Aruna Mathur, Adv.
Mr. Yusuf, Adv.
Mrs. Vishni, Adv.

Mr. G.N. Reddy, Adv.
Mr. B. Debojit, Adv.
Mr. Bala Shivudu M., Adv.

Mr. Chandan Kumar, Adv.
for Mr. Gopal Singh, Adv.

Mr. Navnit Kumar, Adv.
for M/s. Corporate Law Group

Mr. Pragyan Sharma, Adv.
Mr. Heshu Kayina, Adv.

Mr. Manjit Singh, AAG

Mr. V.G. Pragasam, Adv.

...3/-

: 3 :

Mr. Jasbir Singh Malik, AAG
for Mr. Milind Kumar, Adv.

Mr. M.R. Shamsad, Adv.

Mr. Ajay Kapur, AAG
Mr. Dinesh Kumar, Adv.
Mr. Jagjit Singh Chhabra, Adv. (NP)

Mr. Aniruddha P. Mayee, Adv.
Mr. Charudatta Mahindrakar, Adv.

Mr. S.K. Dubey, Sr. Adv.
Mr. Mishra Saurabh, Adv.

Ms. A. Subhashini, Adv.

Mrs. Anil Katiyar, Adv. (NP)

Ms. C.K. Sucharita, Adv. (NP)

Mr. Naresh K. Sharma, Adv.

Mr. Tara Chandra Sharma, Adv. (NP)

Mr. K.V.Mohan, Adv.

Mr. B.S. Banthia, Adv. (NP)

Mr. V.N. Raghupathy, Adv. (NP)

Mr. P.V. Yogeswaran, Adv. (NP)

Mr. K.V. Jagdishvaran, Adv.
Mrs. G. Indira, Adv.

Mr. Dharmendra Kumar Sinha, Adv.

Mr. T. Harish Kumar, Adv.

Mr. Balaji Srinivasan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Judgment reserved.

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Parties may file their short written notes within a week
from today.

|(N.S.K. Kamesh)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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